LOK SABHA

Saturday, December 20, 1969 Agrahayana 29, 1891 (Saka).

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair.*]

Business of the House

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 22nd December 1969, will consist of:

(1) Consideration of any item of Government Business carried over from today's order Paper.

(2) Consideration and passing of Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1969.

(3) Consideration of a motion for concurrence in the recommendation of Rajya Sabha for reference of the Medical Termination of Pregnancy Bill, 1969 to a Joint Committee.

(4) Consideration and passing of the Merchant Shipping (Amendment) Bill, 1969, as passed by Rajya Sabha.

(5) Further consideration of Shri Prakash Vir Shastri's motion regarding subversive and voilent activities in the country.

(6) Consideration and passing of the Indian Soldiers (Litigation) Amendment Bill, 1969, as passed by Rajya Sabha.

(7) Consideration of a motion for modification of Insurance (Amendment) Rules 1969, given notice of by Shri Madhu Limaye and others.

As the members are already aware, Short Duration Discussions on the following subjects are also scheduled for Wednesday, the 24th December, 1969:

(i) Oilseeds specially groundnuts.

(ii) Cyclone in Andhra Pradesh.

(iii) Unauthorised colonies in Delhi.

(iv) Decontrol of Cement.

(v) Report of National Labour Commission.

श्री रणधीर सिंह (रोहतक) : उपाध्यक्ष महोदय, मैं आपका बहुत मशकूर हूं कि आपने मुझे टाइम दिया है ।

सारे बिजनेस को मैंने सुना है । बहुत जरूरी एक चीज रह गई है । चंडीगढ़ के सवाल का कोई जिक्र नहीं किया गया है । पंजाब, हरियाणा और हिमाचल की इंटैग्रेटी का ही नहीं, सारे देश की इंटैग्रेटी का यह सवाल है, यूनिटी का सवाल है, सावरेनटी का सवाल है । क्या भारत एक नेशन के तौर पर कायम रहेगा, यह सवाल है । देश में एकता रहेगी, यूनिटी रहेगी या नहीं इसका सवाल है । नक्सलाइट्स का जिक्र तो कर दिया है । लेकिन कुछ लोग पंजाब में एंटी-सोशल, एंटी नैशनल एक्टिविटीज करते हैं वह चीज भी सामने आनी चाहिए । अकाली भाई ऐसा कर रहे हैं । वजीर ऐसा कर रहे हैं । बहुत भड़काने वाली तकरीरें वे कर रहे हैं । श्री बलदेव सिंह कर रहे हैं, उमरांगल साहब कर रहे हैं, गुरदयाल सिंह , एम० एल० ए० कर रहे हैं । वर्कर्ज के जत्थे देहातों में जा रहे हैं और देश के खिलाफ प्रचार किया जा रहा है । एंटी-नैशनल प्रचार कर रहे हैं । इससे देश को खतरा पैदा हो गया है । अकेले चंडीगढ़ की बात मैं नहीं कहना चाहता हूं । एक पैट्रियोटिक हिन्दुस्तानी के नाते मैं यह कहना चाहता हूं कि यह बहुत जरूरी है । बहुत ज्यादा हालात खराब हो गए हैं पंजाब, हरियाणा, हिमाचल में और चंडीग

[श्री रणधीर सिंह]

में । मैं पूछना चाहता हूं कि इस पर डिसकशन के लिए दो घंटे का समय क्यों नहीं निकाला गया है ? समय निकाला जाता और इस मामले को पार्लिमेंट और देश के सामने लाया जाता । कम्युनिस्टों, सोशलिस्टों, जनसंघ, इंडिपेंडेंट्स के क्या विचार हैं, वे सामने आने चाहिएं थे । सारी चीज देख के सामने आती । सवाल यह पैदा हो गया है कि देश की सालमियत बनी रह सकेगी या नहीं । यह मामला 24 तारीख से पहले चाहे एक घंटे के लिए ही हो, यहां आना चाहिये । इसके लिए आप वक्त जरूर निकालें । यह सब से अहम बात है । मैंने इस के बारे में 193 का मोशन दिया था, शार्ट नोटिस क्वेश्चन दिया था, कालिंग एटेंशन मोशन दिया था, कोई मंजूर नहीं हुआ है । मैं चाहता हूं कि इस पर बहस के लिए कुछ वक्त आप जरूर निकालें 24 तारीख से पहले ।

SHRI UMANATH (Pudukkottai): I want that the Minister of Education must make a statement on the state of affairs in the CSIR because the next week is going to be the last week of this session. You remember Sir, that during the last session when two directors had resigned there was a furore in this House because the state of affairs was going from bad to worse and the hon. Minister had promised that he would call a meeting of all the directors in the various institutions and settle the matter. After that meetings we find that three more directors have resigned, namely, Sarvashri Parpia, Chowdhury and Amarjeet Singh. So, the situation has gone from bad to worse. An assurance was given on the floor of the House by the Education Minister that at least the interim report of the Sarkar Committee would be placed before this House in November itself. Now the session is going to end and that interim report is not here. Most atrocious things are taking place in the CSIR. The whole institution is getting reduced to a coterie of favourties and all that. After the resignation of these three directors I had given a calling-attention notice. That was also rejected. So, I want a statement by the Education Minister on the state of affairs in the CSIR after the latest resignation by three directors.

SHRI RANGA (Srikakulam): It is true the Law Minister has made repeated statements saying that there would be no General Elections for the Lok Sabha. But the country is very much agitated. So many of us would like to be assured what is going to happen so that we can arrange our programme properly. Quite a number of Joint Selection Committees, specially, the Joint Committee on the Central Excise Duties Bill, have prepared the tour programmes in the months of January and February. Therefore, we would like the Prime Minister to take the earliest possible opportunity either today or on Monday or Tuesday or Wednesday, before the session ends to make a categorical statement that could be depended upon as to her indications or the Government's programme in regard to the General Elections, whether the Government would like to have the General Elections or whether they are considering it otherwise, and to give an assurance that the Members could be free to go about their normal work during the months of January and February without being bothered about the contingent risk of having to set aside all their programmes and all their activities and prepared themselves for the General Elections.

श्री प्रेम चन्द वर्मा (हमीरपुर) : उपाध्यक्ष महोदय, आप को मालूम है कि चण्डीगढ़ का मामला पहले भी इस हाउस में आ चुका है, जिसके बारे में अभी मेरे दोस्त, श्री रणधीर सिंह ने कहा है । चण्डीगढ़ का मसला कोई छोटा सा मसला नहीं है । पिछले सात रोज से इस बारे में जो स्टेटमेंट आ रहे हैं, उन से जम्मू-काश्मीर, हिमाचल प्रदेश, हरियाणा और पंजाब में ऐसे हालात पैदा हो गये हैं कि सारे का सारा नार्दरन इंडिया एक ज्वालामुखी के दहाने पर खड़ा हो गया है वहां एक ज्वालामुखी भड़क रहा है । (व्यवधान) अगर इस हालत

को जारी रहने दिया गया, तो सारा नार्दर्न इंडिया जल उठेगा। परसों मेरे साथी, श्री रणधीर सिंह, और मैंने इस सवाल पर हाउस में धरना दिया था। हमें यह एशोरेंस दिया गया था कि इस मामले पर डिसकशन का मौका दिया जायेगा इसलिए सरकार से मेरा निवेदन है कि चण्डीगढ़ के सवाल पर बहस के लिए कम से कम दो घंटे का समय रखा जाये।

SHRI S. M. BANERJEE (Kanpur): I would, briefly, like to make a few points.

First of all, as you know, yesterday, the other House passed a non-official Resolution regarding the abolition of privy purses. We have also tabled a motion but that is not coming up for discussion unfortunately. Since the Government has adopted that non-official Resolution in the other House, I would request the Minister of Parliamentary Affairs to ask the Home Minister to make an announcement in the Lok Sabha also. It can be passed here also in a minute.

Secondly, when the question of Jamshedpur strike was raised there, the hon. Speaker said that he would ask the Minister to make a statement. Unfortunately, the Minister is not making the statement. Even today, the strike is going on. I request the Minister through you, Sir, to make the statement.

Thirdly, when the Lok Sabha session is coming to an end in the 24th, I would like the Prime Minister to make a statement with regard to 6 lakhs of Central Government employees who have suffered break in service on account of the 19th September, 1968 strike. The break in service has not yet been condoned with the result that they are not getting their promotions, increments and leave. The Prime Minister's policy was a lenient policy towards them. Many people have been taken back. Still these 6 lakhs Central Government employees are suffering. I would request the Minister of Parliamentary Affairs and, through him, the Prime Minister to make a statement on that. They have announced the appointment of the Third Pay Commission. Before the Third Pay Commission sits, let these 6 lakh Central Government employees be taken back. They should not suffer any more.

Lastly, I would like to mention that the P.T.I. workers throughout the country are going on a strike. The P.T.I. Board could settle the whole matter. But, unfortunately, they have not settled it. If there is any inconvenience to the newspapers and to the newspaper readers, I sincerely apologise to them. But the entire responsibility for the strike lies on the P.T.I. Board.

SHRI K. LAKKAPPA (Tumkur): This is a very serious matter pertaining to my State. The general grant sanctioned by this Government to meet the famine relief requirements in Mysore State has been misused and the entire money has been collected by some of the interested contractors of the Mysore State.....

MR. DEPUTY-SPEAKER: Is he discussing...

SHRI K. LAKKAPPA: The point is that there is no agency of the Central Government to check all these things—misuse of the Central aid given to the Mysore State. I have got information, and there is also a Press report, that the entire money has been, in connivance with some of the officers, taken by interested contractors and they are manipulating all the accounts; and the same contractors are the delegates to the Ahmedabad Conference. I do not know how many of the Indicate people will go like this. There is the misuse of the funds sanctioned for the Mysore State for relief requirements. Even teachers are participating in the Ahmedabad Conference. I do not know how the Government machinery and the Central Government are watching the situation and are keeping mum. Will the Government give an assurance that they would go into all these and make an inquiry into the misuse of the funds granted to the Mysore State for relief works?

श्री ग्र० सिं० सहगल (बिलासपुर) : उपाध्यक्ष महोदय, आज के **नेशनल हैराल्ड** में एक बहुत ही खतरनाक ख़बर छपी है और वह खतरनाक ख़बर यह है कि श्रीमती इन्दिरा गांधी को, जो हमारी प्रेजेन्ट प्राइम मिनिस्टर हैं, खत्म किया जाये और उन को गोली का शिकार बनाया जाये, ऐसा एक प्लाट बनाया गया है। मैं निवेदन करूंगा कि होम मिनिस्ट्री इस बारे में तहकीकात करे कि इस बारे में फैक्टस क्या हैं और इस तरह की न्यूज किस तरह से छपी है, वर्ना इस सवाल पर तमाम लोगों में एजीटेशन होगी और उसके बाद दंगे भी हो सकते हैं। इस को रोकना चाहिये। इस लिए आप होम मिनिस्टर साहब से कहिये कि वह सोमवार को इस बारे में स्टेटमेंट दें। (**व्यवधान**) इस में कहा गया है कि यह राष्ट्रीय स्वयंसेवक संघ का प्लाट है। (**व्यवधान**)

SHRI KANWAR LAL GUPTA (Delhi Sadar): On a point of order.

MR. DEPUTY-SPEAKER: I will allow you. Kindly listen to me first.

श्री यज्ञ दत्त शर्मा (अमृतसर) : उपाध्यक्ष महोदय, यह बिल्कुल ग़लत और बेबुनियाद बात है। आनरेबल मेम्बर ने जो कुछ कहा है, या तो वह उस को प्रूव करें, वर्ना वह उस को विदड्रा करें। (**व्यवधान**)

श्री ग्र० सिं० सहगल : माननीय सदस्य पहले **नेशनल हेराल्ड** को पढ़ लें और फिर कहें कि क्या मैंने कोई ग़लत बात कही है। (**व्यवधान**)

श्री सूरज भान (अम्बाला) : उपाध्यक्ष महोदय, श्री सहगल का चार्ज बिलकुल बेबुनियाद है। अगर आप इस प्रकार के गलत चार्ज की इजाजत देते हैं, तो मैं कहता हूं कि प्रधान मन्त्री के मुताल्लिक इस ख़बर के पीछे ऐसे ही लोगों का हाथ है, जो यहां इस सवाल को उठा रहे हैं। इस अखबार की आदत बन गई है कि ऐसी बेबुनियाद खबरें छापे। इस अखबार के खिलाफ़ भी कार्यवाही होनी चाहिए।

SHRI KANWAR LAL GUPTA: I want to raise a point of order on the statement made by Mr. Saigal.

MR. DEPUTY-SPEAKER: Before you raise the point of order, kindly listen to me first.

SHRI KANWAR LAL GUPTA: How can you check the point of order?

MR. DEPUTY-SPEAKER: I am not checking you. I am only asking you to listen to me first. After that, you can raise your point of order.

SHRI KANWAR LAL GUPTA: If he utters non-sense and irresponsible remarks, how can we keep quiet? He is a senior member of this House. I have every regard for him. But he should not utter irresponsible and non-sensical, remarks without any basis.

MR. DEPUTY-SPEAKER: Before the hon. Member raises the point of order, I appeal to him to listen to me.

I feel that the members have got the right to express their views as to what items should be included in the next week's business; every member has the right to highlight problems. I have allowed members to say what they would like to be included. I think, there is no point of order as far as that business is concerned. But I would most humbly appeal to the members that, in making use of this opportunity to highlight the problems that they would like to be discussed, they may not raise controversial issues and may not enter into any controversy with each other, because that defeats the very purpose. Mr. Gupta, if you still have any point of order, you may raise it.

श्री कंवर लाल गुप्त : उपाध्यक्ष महोदय, मुझे एतराज नहीं होता अगर माननीय सदस्य यह बात उठाते कि जो यह पैंफ्लिट में निकला है, मेरे पास उसकी कापी है—प्लाट टु मर्डर प्राइम मिनिस्टर और मंत्री महोदय से कहते कि वह स्टेटमेंट दें तो मुझे कोई एतराज नहीं होता।

क्यों कि जैसे उन को कंसर्न है वसे ही इस सदन के हर एक सदस्य को इस बात पर कंसर्न है, सारे देश के लोग चाहते हैं कि प्राइम मिनिस्टर सुरक्षित रहें और कोई भी आदमी किसी की जान ले, इस प्रकार का वातावरण देश में नहीं होना चाहिए । यह बहुत ही खराब चीज है, बहुत गन्दी चीज है । लेकिन इन्होंने राष्ट्रीय स्वयंसेवक संघ का नाम लिया । मैं समझता हूं कि या तो मंत्री महोदय यह साबित करें कि इन के पास कोई ऐसी चीज है या **पैट्रिग्रट** वाले से पूछकर साबित करें कि इस में कोई तथ्य है और अगर नहीं साबित कर सकते हैं तो यह इस्तीफा दें । अन्यथा मैं इस्तीफा देने के लिए तैयार हूं अगर यह साबित कर दें कि राष्ट्रीय स्वयंसेवक संघ का नाम जो इन्होंने लिया है....**(व्यवधान)**..... चूंकि नाम लिया है राष्ट्रीय स्वयंसेवक संघ का इसलिए मैं चाहता हूं कि होम मिनिस्टर इस पर बयान दें अन्यथा इस अखबार के खिलाफ मुकदमा चलाया जाना चाहिए क्योंकि इस तरह की शरारतपूर्ण बातें कह कर के लोगों में आवेश पैदा करना, लोगों में एक इस तरह की चीज पैदा करना कि जिस में कोई सनसनीखेज बात हो, मैं समझता हूं कि यह बहुत गलत है । होम मिनिस्टर इस के बारे में बयान दें क्योंकि यह पहली बार नहीं है । चौथी बार इस अखबार में यह बात छपी है । प्राइम मिनिस्टर, हम भी चाहते हैं कि सुरक्षित रहें और कोई भी आदमी जो इस तरह की बात सोचता हो उस को हम कंडेम करते हैं, केवल प्राइम मिनिस्टर के बारे में नहीं, किसी के बारे में भी..... **(व्यवधान)**.....

SHRI S. M. BANERJEE: Let the Home Minister make a statement.

MR. DEPUTY-SPEAKER: Mr. Gupta, I think you have made your point.

श्री कंवर लाल गुप्त : उपाध्यक्ष महोदय मैं जो चीज कहना चाहता हूं वह यह कि उनको इसे वापस लेना चाहिए । या तो वह साबित करें या इसको वापस लें । यह ऐसे नहीं होगा, किसी के खिलाफ इस तरह एलीगेशन लगाना बहुत गलत बात है ।

MR. DEPUTY-SPEAKER: Mr. S. M. Joshi, I would only appeal to everybody to be brief.

श्री कंवर लाल गुप्त : उपाध्यक्ष महोदय, वह इस को वापस लें ।

MR. DEPUTY-SPEAKER: This is unfair. Everything is before the House. What he has said and what you have said is before the House.

SHRI KANWAR LAL GUPTA: He has levelled a serious and a slanderous charge and an irresponsible charge. Either he should prove it or he should resign. If he proves it, I am prepared to resign. Either he should prove it or withdraw the charge.

SHRI A. S. SAIGAL: If you are going to withdraw, I will withdraw. (*Interruptions*).

MR. DEPUTY-SPEAKER: Order please. Kindly let us maintain decorum. (*Interruption*) Mr. Saigal, you are a very old and respected member. You should help me to maintain decorum in the House. The practice is that the Chair should be addressed and that Members should not enter into argument or any cross arguments.

SHRI KANWAR LAL GUPTA: He must withdraw the charge, Sir, Otherwise, anybody can make any allegation in the House and get away with it. (*Interruptions*).

MR. DEPUTY-SPEAKER: Order please. Mr. Biswas, I appeal to you, to sit down.

SHRI K. LAKKAPPA: It is a very serious allegation, Sir.

SHRI KANWAR LAL GUPTA: You must ask him to withdraw the charge.

श्री यज्ञदत्त शर्मा : उपाध्यक्ष महोदय, यह बड़ा सीरियस चार्ज है । अगर ऐसा चार्ज लगाया जाता है तो आप उस के ऊपर डिवेट

[श्री यज्ञ दत्त शर्मा

लीजिए और यह उस को या तो फ़्लोर आफ दि हाउस पर प्रूव करें और नहीं तो ऐसे वेग चार्जेज नहीं लगाए जाने चाहिएं, इस को वह वापस लें।

MR. DEPUTY-SPEAKER: If hon. Members go on in this way, then I shall have to go on to the next item.

SHRI V. KRISHNAMOORTHI (Cuddalore): You may kindly ask the Home Minister to make a statement on that.

SHRI KANWAR LAL GUPTA: It is a baseless charge. So, kindly permit me.....

MR. DEPUTY-SPEAKER: I cannot shut out the other Member...

SHRI KANWAR LAL GUPTA: He must withdraw the charge.

SHRI K. LAKKAPPA: Let the Home Minister make a statement on this.

श्री एस० एम० जोशी (पूना) : उपाध्यक्ष महोदय, मैं जो बात कहने जा रहा हूं उस में कोई सनसनी की बात नहीं है। मैं मंत्री महोदय से यह प्रार्थना करना चाहता हूं कि स्पेशल मैरिजेज बिल जो पास हुआ था राज्य सभा से जुलाई 1968 में अभी तक हम लोगों ने उस के बारे में कुछ किया नहीं और यहां एक ऐसी प्रवृत्ति दिखाई देती है कि इस तरह के जो सोशल लेजिस्लेशंस हैं उन को हम हमेशा पैंडिंग में रखते रहे। मेरे मित्र मधु लिमये ने एक खत भी लिखा था लीडर आफ दी हाउस को कि इस को इस सत्र में एकोमोडेट किया जाय। मैं समझता हूं कि यह जरूरी है और यहां कम्प्रोमाइज भी हो सकता है कि ज्यादा टाइम उस में न लगे।

आखीर में जो हमारे मित्र बनर्जी साहब ने कहा है कि हम तो सुनते हैं कि देश में कुछ माहौल बना है, समाजवाद के लिए माहौल बन रहा है मगर जो मजदूर लोग हैं उन के ऊपर जो कुछ हुआ है उस के लिए कुछ न कुछ कर के यह माहौल अच्छा बनाने के लिए जितने भी केसेज हैं वह विदड्रा किए जायं और सब को रखा जाय यही मुझे निवेदन करना है।

श्री चन्द्रिका प्रसाद (बलिया) : उपाध्यक्ष महोदय, मिड टर्म पोल के बाद हरिजनों पर अनेकों अत्याचार हुए हैं खासकर हमारे बलिया में कितने ही हरिजन मारे गए, पीटे गए और गोली मारी गई है। एक हरिजन लड़के को जो 16 वर्ष का था, अभी सात आठ दिन पहले का किस्सा है दिन दहाड़े गोली मार दी गई। उस के लिए हमने शार्ट नोटिस क्वेश्चन भी दिया, कालिंग अटेन्शन भी दिया और गवर्नमेंट को भी लिखा लेकिन कोई सुनवाई नहीं हुई। इसलिए मेरा निवेदन है कि इस को भी कार्यसूची में रखा जाय।

दूसरी बात उत्तर प्रदेश के पूर्वी जिलों में जहां अतिवृष्टि और बाढ़ का भयंकर प्रकोप हुआ है, वहां उन के पास खाने के लिए दाना नहीं है अगली फसल मार्च में होने वाली है। गरीब किसानों और हरिजनों के अन्दर भुखमरी व्याप्त है। लोग बेरोजगार हैं। सर्वत्र निराशा व्याप्त है उसके लिए मैंने मोशन दिया था लेकिन उसे कार्यक्रम की सूची में नहीं रखा गया है। मेरा निवेदन है कि उसे भी लिया जाय।

इसके अलावा केन्द्रीय कर्मचारियों के लिए हम ने कहा कि तीन महीने की तनख्वाह उन को दी जाय, वह वापस हो जायगी बाद में ऐडजस्ट हो सकती है लेकिन इस वक्त उस से उन का काम चल सकेगा। तो इसे भी कार्यक्रम की सूची में रखा जाय, यही मेरा निवेदन है।

श्री जनेश्वर मिश्र (फूलपुर) : उपाध्यक्ष महोदय, मैं संसद कार्य मंत्री से यह निवेदन करूंगा कि अगले हफ्ते में इस विषय पर गृह मंत्री को बयान देने के लिए कोई समय निकाले जो हम लोगों के लिए और पूरे जनतंत्र के लिए यह बड़े शर्म की बात है कि यह संसद भवन चार फर्लांग तक चारों तरफ दफा 144 से कैद है.....

MR. DEPUTY-SPEAKER: The hon. Member should not make a speech. He should conclude now. What is the subject that he wants to be discussed?

श्री जनेश्वर मिश्र : मैं स्पीच नहीं दे रहा हूं, मैं सूचना दे रहा हूं। अगले सोमवार को समाजवादी युवजन सभा के लोग यहां प्रदर्शन करने आ रहे हैं। वह जनता की प्रतिनिधि संस्था है। लोग यहां गेट पर आते, हम लोग जाते उन का पत्रक लेते लेकिन यहां दफा 144 लगी है वह गौ हत्या वाले साधु लोग जब तोड़फोड़ किए थे तब से। उस के पहले प्रदर्शन यहां होते थे। तो मैं आप से कहूंगा कि इस पर बयान दिलवाएं गृह मन्त्री से और जितने समाजवादी युवजन सभा के लोग हैं वह यहां आ कर अपना प्रदर्शन करें।

SHRI A. S. SAIGAL: I want to correct my statement.....

MR. DEPUTY-SPEAKER: I have not allowed him. I think the hon. Minister wants to say something. Let us hear him. . .

SHRI A. S. SAIGAL: I want to correct my statement.

MR. DEPUTY-SPEAKER: I have not allowed him. Let him resume his seat.

SHRI RAGHURAMAIAH: I would like to say just one word, and then hon. Members may continue. I want to make an appeal to the House. It is at great inconvenience that hon. Members have come to attend the House today. Already about 40 minutes or so have been spent on this. I do not mind it. But I am only appealing to the House that while all matters are important, let us confine ourselves to legislative work and discussions and not go into various other questions. I would beg of the House to save the time of the House.

श्री शिव चन्द्र झा (मधुबनी) : प्रिवी पर्स के खात्मे के लिए प्रस्ताव ले आएं, एक मिनट में पास होगा।

MR. DEPUTY-SPEAKER: I only want to make an appeal to hon. Members. We have already spent more than half-an-hour on this. There should be some limit.

SHRI KANWAR LAL GUPTA: Nobody has spoken from my party.

MR. DEPUTY-SPEAKER: The hon. Member has had his say already. Let him kindly allow other Members also to have their say.

SHRI KANWAR LAL GUPTA: What about Mr. Saigal withdrawing his statement?

MR. DEPUTY-SPEAKER: Shri Kanwar Lal Gupta is a very active and respected Member of this House. I think that it is his duty to safeguard the right of other Members also to have their say. But if every time he gets up, then the other Members would not have the right to put their point of view across.

SHRI J. M. BISWAS (Bankaura): You should give chance to other Members also to have their say.

MR. DEPUTY-SPEAKER: It is already 11.30 A.M. I shall allow just five more minutes for this.

SHRI A. S. SAIGAL: You don't want that I shoud correct myself?

MR. DEPUTY-SPEAKER: Let the hon. Member resume his seat. We would like to finish this in five more minutes. By 11.35 A.M. we should finish this.

SHRI SAMAR GUHA (Contai): I had written to you already. Kindly do not deprive me of my chance.

MR. DEPUTY-SPEAKER: I am only controlling the time of the House. I am not doing anything new. I shall allow just five more minutes so that some more Members can have their say within that time. If some Members somehow cannot make their statement within these five minutes, then I would most earnestly request them to kindly send their suggestions to the hon. Minister of Parliamentary Affairs, and I am quite sure that he will consider them when he prepares the agenda for the next week.

SHRI SAMAR GUHA: I have already sought your permission. So, kindly do not deprive me of my chance.

MR. DEPUTY-SPEAKER: He should not make a speech, but he should just make his point.

SHRI SAMAR GUHA: I am not going to make any speech. I want that the Home Minister should make a statement on a very anti-national and atrocious act that has been perpetrated by the members of certain political parties in dishonouring and destroying the portrait of Mahatma Gandhi in this Gandhi Centenary Year at Haripad in West Bengal.

Secondly, seven students had lost their lives in the stampede at the time of the cricket match between Australia and India held recently at Calcutta. Government should make a statement on that also.

Thirdly, a telegram has been sent to the President that a few members of the Australian team had insulted and abused and manhandled three pressmen of Calcutta and had said 'Bloody Indians, go out.' Government should make a statement on that also.

Lastly, a very abusive article against me has been written by a daily called *Kalantar* on the basis of a distorted and misrepresented version of my submissions made in the House in connection with the visit of the delegation of the South Viet Nam Provisional Revolutionary Government.....

MR. DEPUTY-SPEAKER: The hon. Member should not make a speech now. That is not fair.

SHRI SAMAR GUHA: I have given a privilege motion on that. I want to know what has happened to that.

श्री प्रकाशवीर शास्त्री (हापुड़) : उपाध्यक्ष महोदय, मैं बड़े संक्षेप में अपनी बात कहना चाहता हूं। जैसा अभी संसद-कार्य मंत्री ने कहा कि तीन दिन का समय है और इतना अधिक बिजनेस है कि इस में नया कार्यक्रम वह शायद सम्मिलित न कर सकें, परन्तु कुछ महत्वपूर्ण प्रश्नों पर यदि सरकार स्पष्टीकरण सम्बन्धी वक्तव्य दे दे तो उस से देश और सदन का सन्तोष हो सकता है। उदाहरण के लिये मैं एक विशेष बात कहना चाहता हूं और वह यह है कि सरकार ने चण्डीगढ़ के सम्बन्ध में अभी तक अपनी स्थिति स्पष्ट नहीं की है, इस से पंजाब, हरियाणा और सारे देश में असन्तोष फैल रहा है। मैं कहना चाहता हूं कि जिस तरह से गोवा में सरकार ने जनमत करा कर गोवा के सम्बन्ध में निर्णय किया, उसी तरह से चण्डीगढ़ के सम्बन्ध में चण्डीगढ़वासियों का जनमत करा दिया जाये ताकि इस प्रश्न का सदा के लिये निर्णय हो जाय।

दूसरी बात–जो मैं विशेष रूप से कहना चाहता हूं– इस प्रश्न को ले कर पंजाब में आपस में बहुत ज्यादा तनाव पैदा हो गया है–अबोहर में डी० ए० वी० कालिज की जो यज्ञशाला है, प्रार्थना मन्दिर है, उस को कुछ लोगों ने नष्ट किया है और नष्ट करने के साथ साथ जो लड़कियां कालेज में पढ़ती थी, उन के साथ दुर्व्यवहार किया है। इस तरह का तनाव पंजाब में ज्यादा न बढ़ –इस लिये मैं चाहता हूं कि इस प्रश्न का जल्द समाधान करें।

MR. DEPUTY-SPEAKER: Shri Biswas. No controversy please.

SHRI RANDHIR SINGH: We want implementation of the Shah Commission Report.

SHRI J. M. BISWAS: In connection with the 19th September strike, a large number of Central Government servants, particularly railway employees are still under suspension. Their services have been broken; a good number of them are involved in court cases. On this matter, we want a definite statement by the Home Minister in the House as to whether he is going to consider their cases, particularly the railway employees concerned. A good number of the staff are going to be retrenched every day.

श्री महाराज सिंह भारती (मेरठ) : उपाध्यक्ष महोदय, फर्टिलाइजर की खपत देश में बढ़ने के बजाय इस साल 25 प्रतिशत घटी है और इस के घटने से अगले साल खाद्यान्न की

उपज पर बड़ा भारी प्रभाव पड़ेगा । मैं चाहता हूं कि एग्रीकलचर मिनिस्टर इस के बारे में हमको यहां आश्वासन दें कि अगले साल, यह जो घटत हुई है, इस को दृष्टि में रखते हुए फर्टिलाइजर की खपत को बढ़ावा देने का प्रयत्न किया जायेगा ।

SHRI MOHSIN (Dharwar South): Some members have expressed concern about the Chandigarh issue.

MR. DEPUTY-SPEAKER: Do not go into that.

SHRI MOHSIN: I am drawing your attention to an equally serious issue, which is equally disturbing. This is about the Mysore-Maharashtra border. We hear very disturbing reports about the border question, specially Belgaum city. Rumours are afloat that Belgaum city will be divided, just like there are rumours going about that Chandigarh will be divided.

MR. DEPUTY-SPEAKER: He wants the Minister to make a statement. That is all right.

SHRI MOHSIN: You have allowed others 10 minutes. You cannot allow me even one minute?

So many rumours are there about Belgaum city, that they are going to bypass the recommendations of the Fazl Ali Commission and the Mahajan Commission. Either the Fazl Ali Commission's report or the Mahajan Commission's report should be accepted. But now attempts are being made to bypass all these recommendations and then divide Belgaum city which will be against the interest of the Mysoreans as well as Maharashtrians. I would request Government to come to a decision early and see that the problem is solved.

SHRI N. K. SOMANI (Nagaur): I have three points. One is that a statement should be made about the Porbander firing three days ago in which the CRP was used indiscriminately. The second is about the development of the Konkan area. A warning has already been given to the Government of India by Shri Nath Pai in his capacity as the Chief of the Konkan Parishad which I support. The Konkan and other backward areas of this country must be given special consideration for development.

The third is about a disturbing report that in spite of the fact that there is a law in the country against polygamy on the part of Hindus, certain people are marrying more than one wife. We would like to have a clarification how a law which is applicable in the whole country is not implemented there. If it is not being implemented there, that relaxation may be allowed in the rest of the country also so that some of us may have the benefit of it.

SHRI A. S. SAIGAL: On a point of order.

SHRI PILOO MODY (Godhra): I would endorse the plea of Shri Somani in regard to the Porbander firing in which there was blatant use of the CRP by Government without any explanation.

SHRI BHOGENDRA JHA (Jainagar) *rose*—

MR. DEPUTY-SPEAKER: Your point has been raised by Shri Banerjee.

SHRI BHOGENDRA JHA: No.....

श्री प्र० सिं० सहगल : मैंने जो कुछ कहा था.. .....*.

MR. DEPUTY-SPEAKER: Nothing will go on record.

SEVERAL HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER: No, no. Nothing is going into the record. We have spent 40 minutes.

SHRI DEORAO PATIL *rose*—

MR. DEPUTY-SPEAKER: No, no. You may raise it some other time. Nothing is going into the record.

SHRI BHOGENDRA JHA *rose*—

MR. DEPUTY-SPEAKER: No, no I request you, Mr. Jha, to kindly co-

*Not recorded.

[Mr. Deputy-Speaker]

operate. Kindly co-operate. I know your feelings.

SHRI BHOGENDRA JHA: I am only trying to fulfil my duty to my constituency. Kindly give me permission.

MR. DEPUTY-SPEAKER: Kindly understand my difficulties. I humbly request you to sit down. Your point has been highlighted by Mr. Banerjee already. You met me in my Chamber already and I have suggested certain remedies, and today I would humbly request you to kindly co-operate. It is going to be 45 minutes now. Kindly co-operate for today. The Minister.

SHRI RAGHU RAMAIAH: Sir, I am very grateful to the House...

SHRI DEORAO PATIL *rose*—

MR. DEPUTY-SPEAKER: Not today. 45 minutes have gone. If I allow you, then I will have to allow other Members also.

SOME HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER: I humbly request you to co-operate today, and then we shall meet and discuss these things.

SHRI BHOGENDRA JHA: I want the Chair's orders to be obeyed. You have asked me to see you and said that you will give me time.

MR. DEPUTY-SPEAKER: I did not say that. Please listen to me. I said that I would have given time for all the Members who wanted to make their points. But in the meanwhile some heat was generated; controversy came in and a lot of time, which could have been utilised better, has been spent.

SHRI BHOGENDRA JHA: Should I suffer for that?

MR. DEPUTY-SPEAKER: Not you. We are all victims. You are a victim: I am a victim and the whole House is a victim to it. Kindly cooperate.

SHRI BHOGENDRA JHA: Just one minute.

MR. DEPUTY-SPEAKER: Kindly co-operate.

SHRI BHOGENDRA JHA: If some people create trouble, this item should be ended. I only want to abide by the Chair's wishes. If you ask me, I shall speak.

MR. DEPUTY-SPEAKER: I know you have a point of view. Every hon. Member has a point of view. But after a certain time has passed, if I allow anybody, then I cannot deny the others. That is my difficulty. It will go on for another hour.

SHRI BHOGENDRA JHA: On the telephone you asked me to meet me in your chamber. That is why I met you in your chamber. Here you assured me that you will call me and asked me to sit down. Friends who just got up got their chance to speak.

MR. DEPUTY-SPEAKER: It is not my intention to shut out anybody at all. It is the pleasure of the House. It is also the pleasure of the House that this has to be ended. I understand the feelings of hon. members. Even at this stage, if you all give me an assurance that only two or three more can make their submissions and it will be finished in two or three minutes... (*Interruptions*). Nothing will go into the record now.

SHRI GURCHARAN SINGH (Ferozepur): **

MR. DEPUTY-SPEAKER: My problem is this.

SHRI BHOGENDRA JHA: You asked me to see you in your chamber. That is why I went to your chamber. Here you asked me to sit down and told me that you will give me time. If I defy, I will not defy like pinpricks. I will defy fully. The House must abide by certain rules of procedure. I am for some procedure here. I want the Chair not to be blackmailed. I do not beg for time, but I am for some procedure here.

SHRI S. M. JOSHI: Since he says that you promised him in the chamber that you will call him, only he may be allowed now and none else.

**Not recorded.

MR. DEPUTY-SPEAKER: I have not promised Mr. Jha anything in the chamber. As a matter of fact, I humbly requested him not to raise it because I anticipated that so much time will go away. But since all other members had raised some points, I had a mind to ask Mr. Jha also to make his point. But in the meanwhile, all this controversy came up and so much time has been taken. I know Mr. Jha feels very strongly about this matter.

SHRI PILOO MODY: What matter?

MR. DEPUTY-SPEAKER: If you all agree, I will give two minutes to Mr. Jha and after that, I will call the Minister.

श्री भोगेन्द्र झा : उपाध्यक्ष महोदय, इस सदन् में कई दिन से जमशेदपुर में चली आ रही हड़ताल के बारे में ध्यान दिलाया जा रहा है । आज वहां पर उस हड़ताल का 33 वां दिन है । यहां पर श्रम विभाग के राज्य मंत्री ने यह बयान दिया कि वहां पर ऐडवाइजर गये हैं और वह इस मामले को तय करेंगे । यह वहां की संघर्ष समिति के अध्यक्ष का तार है कि ऐडवाइजर ने जाकर कह दिया कि किसी सस्पैंडेड वर्कर को वापिस काम पर लेने के लिए कोई समझौता नहीं हुआ है और इसलिए किसी को वापिस नहीं लेने जा रहे हैं । शाम को डेढ़ लाख लोगों की एक आम सभा जमशेदपुर में हुई थी जिसमें कि हड़ताल को चालू रखने की बात तय हुई थी । दरअसल बम्बई में जो नई कांग्रेस का अधिवेशन होने जा रहा है टाटा की थैली उस के लिए है और इसीलिए इस बम्बई अधिवेशन को सफल बनाने के लिए वह हड़ताल को समाप्त नहीं करा रहे हैं और मामला नहीं तय कर रहे हैं । मेरा आग्रह आप के जरिए प्रधान मन्त्री से यह है और जैसा कल अध्यक्ष महोदय ने भी कहा था, प्रधान मंत्री यहां सदन में आकर उस बारे में बयान दें और घोषणा करें कि वर्कर्स की सस्पेंशनी वापिस ली जायगी । मेरा आग्रह आप के जरिए से यह है कि प्रधान मन्त्री जी आज शाम तक यहां सदन में आकर कह दें कि इस बारे में उन की क्या नीति है और वह इस मामले में क्या करना चाहती हैं । उन की घोषणा होने के बाद मजदूर अगर जरूरी हुआ तो वह अपने आप इस मामले को तय कर लेंगे ।

दूसरा मसला बिहार की दर्जनों चीनी मिलों में हड़ताल का है । यह नौ तार मेरे पास आये हुए हैं । कई तार बिहार असैम्बली के एम० एल० एज० के हैं कि चीनी मिलों में हड़ताल चल रही है और वह काम नहीं कर रही हैं । उपाध्यक्ष महोदय, मेरा आप के माध्यम से खाद्य मंत्री से आग्रह है कि वह बिहार की चीनी मिलों की हड़ताल के बारे में यहां सदन में बयान दें और बतलायें कि क्या कुछ हो रहा है ।

SHRI RAGHU RAMAIAH: Hon. Members have naturally made reference to various important problems. But before I refer to them may I request that the whole House should pray to God that he must help us to finish the existing work.

SHRI PILOO MODY: Let him pray in the name of Indira. Why God?

श्री रणधीर सिंह : बम्बई के अधिवेशन के लिए टाटा की थैली की जो बात अभी उन माननीय सदस्य ने कही है वह एकदम गलत है और वह एक्सपंज होनी चाहिए ।

That should be expunged.

SHRI UMANATH: God is unparliamentary.

SHRI S. M. BANERJEE: Sir, I rise on a point of order. God is not a member of this House. Let him not raise the name of God. Even God does not know what is happening here.

SHRI PILOO MODY: In any case, it is a *Devi*; not God.

SHRI RAGHU RAMAIAH: The anxiety of the House is to finish all the items that are placed before the House and, if there is time, certainly Government will consider the various suggestions made by the hon.

[Shri Raghu Ramaiah]

Members for discussion of the various suggestions. More than that, I cannot add anything.

11.53 hrs.

COMPTROLLER AND AUDITOR GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) BILL.

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE.

श्री एस० एम० जोशी (पूना): उपाध्यक्ष महोदय, मैं निम्नलिखित प्रस्ताव पेश करना चाहता हूं :

"कि यह सभा भारत के नियंत्रक और महालेखापरीक्षक की सेवा की शर्तों को अवधारित करने तथा उसके कर्तव्य और शक्तियों को विहित करने और तत्संबन्ध या उससे आनुषंगिक विषयों की व्यवस्था करने वाले विधेयक सम्बन्धी संयुक्त समिति के प्रतिवेदन को प्रस्तुत करने के लिये नियत समय को वर्षाकालीन सत्र (1970) की "प्रथम दिन तक बढ़ाती है।"

MR. DEPUTY-SPEAKER: The question is:

> "That this House do extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto upto the 1st day of the Monsoon Session (1970)".

The motion was adopted.

11.54 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1969-70—*contd.*

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Supplementary Demands for Grants (Railways) for which 50 minutes are left.

श्री सत्य नारायण सिंह (वाराणसी): उपाध्यक्ष महोदय, मैं वर्ष 1969–70 के बजट (रेलवे) सम्बन्धी अनुदानों की अनुपूरक मांगों पर बोलते हुए पहले तो यह कहना चाहूंगा कि इस तरह की मांगें हमेशा सदन के सामने पेश की जाती हैं और सदन द्वारा उन्हें स्वीकृति प्रदान की जाती है। उन की चर्चा के दौरान सदन के सभी मैम्बर रेलवे विभाग में क्या त्रुटियां हैं, उसके कार्य में क्या गड़बड़ियां हैं उन के ऊपर यहां सदन में प्रकाश डालते हैं और मंत्री महोदय हमेशा इस बात का आश्वासन देते हैं कि उन के सुझावों पर अमल किया जायेगा और उन खामियों को दूर करने की कोशिश की जायगी लेकिन लगता ऐसा है कि पार्लियामैंट के बन्द हो जाने के बाद बहस बन्द हो जाने के बाद वह सारे मसले भूल जाते हैं और उन के बारे में कोई भी क़दम नहीं उठाया जाता है।

पहली बात मैं यह कहना चाहता हूं मुग़लसराय हिंदुस्तान का सबसे बड़ा रेलवे जंक्शन है जहां पर कि चारों तरफ़ से रेलगाड़ियां आती जाती हैं। वहां पर जाकर आप देख सकते हैं कि वहां के रेलवे कर्मचारियों के लिये जो जगह बनाई गई है वह कितनी असन्तोषजनक है कि जिसमें कठिन जाड़े में या गर्मी में न तो वह किसी तरीक़े से शीत से बच सकते हैं और न ही लू से बच सकते हैं और उन के लिये काम करना मुश्किल हो जाता है। बारबार इस के ऊपर अधिकारियों का ध्यान खींचा गया लेकिन कोई ध्यान नहीं दिया गया और हालत यह है कि आज भी वहां बैठ कर काम करना रेलवे कर्मचारियों के लिये मुश्किल हो जाता है।

दूसरी बात जो मैं आप के सामने कहता हूं वह चतुर्थ श्रेणी के कर्मचारियों के रहने के लिये की गई आवास व्यवस्था से सम्बन्धित है। आवास की जसी व्यवस्था उन के लिये की गई है उस को देखन से लगता है कि उन्हें इंसान नहीं समझा जाता है। उन्हें रहने के लिय जो क्वार्टर दिया गया है जिसमें कि वह कर्मचारी अपने तमाम